

ITEM NO.117

COURT NO.7

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 11 OF 2006

SHARAD

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for permission to file additional documents)

Date: 15/12/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s)

Mr. Renjith B., Adv.
Mr. K. Rajeev, Adv. (NP)

For Respondent(s)

Mr. Sachin J. Patil, Adv.
Ms. Asha G. Nair, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

Put up on January 10, 2012 as first case.

(N.S.K. Kamesh)
Court Master

(Sneh Bala Mehra)
Court Master